

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1435  
ANSWERED ON:14.07.2009  
MOBILE NETWORK  
Ahir Shri Hansraj Gangaram

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the Intelligence reports that rapidly increasing mobile network at the international borders of the country is posing security threat to the country;
- (b) whether the Government has taken any steps to remove the mobile towers from such places;
- (c) if so, the details thereof;
- (d) whether the Government has formulated any regulations for private telecom service providers keeping in view the presence of signals of mobile towers of the country across the border; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) to (e): With a view to avoid misuse of mobile signals by anti-national elements at the International Border, DoT has amended licence clauses governing mobile service in border areas inter-alia to ensure that the Base stations, Cell sites or Radio Transmitters shall be as far away from such borders as feasible, and that radio signal(s) emanating therefrom, fade out when nearing or about to cross international borders.